

Learned counsel for the Respondent Board may file objections/reply if any, within a week's time i.e. on or before 26.07.2019 after duly serving advance copy to the other side. Thereafter, rejoinder, if any, may be filed within a week's time i.e. on or before 02.08.2019 after serving copy to the other side. Meanwhile, other respondents shall file objections, if any, within two week's time after duly serving advance copy to the Appellant, i.e. on or before 02.08.2019.

List the matter on 02.08.2019.

(B.N. Talukdar)
Technical Member (P&NG)
Bn/kt

(Justice Manjula Chellur)
Chairperson